ITEM NO.801

COURT NO.2

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 138/2021

RAM RAMASWAMY & ORS.

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA & ORS.

Date : 11-11-2022 This petition was called in the mentioning Board.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s)	Mr. Ashwath Sitaraman, Adv.
(Mentioned BY)	Ms Prasanna S., AOR
	Ms. Swati Arya, Adv.
	Mr. Yuvraj Singh Rathore, Adv.

For Respondent(s) Ds. Monika Gusain, Aor Mr. Hariom Yadhuvanshi, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following O R D E R

List on 05.12.2022.

The Counter affidavit which is still not filed, should be filed within two weeks, whereafter it will be taken on record only subject to costs of Rs. 25,000/- to be deposited in this Court.

Copy of the order be immediately issued to the counsel for the respondent(s).

(CHARANJEET KAUR) ASTT. REGISTRAR-cum-PS (POONAM VAID) COURT MASTER (NSH)